

**GRANTS TO MADHYA PRADESH**

**722. Shri N. A. Borkar:** Will the Minister of Planning be pleased to state:

(a) the total amount allotted for local development programme to Madhya Pradesh during the first three years of the Plan;

(b) the categories of subjects on which these sums were spent;

(c) whether the amounts sanctioned were fully utilised;

(d) if not, the amount of such unutilised money;

(e) the authority on whose recommendation the schemes were submitted and approved; and

(f) the machinery through which, the working of the approved schemes was checked up?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) The programme was inaugurated in 1953-54. An allocation of Rs. 14.90 lakhs was made for that year.

(b) Water supply, improvements to agriculture and sanitation, construction of roads, bridges, culverts, school and dispensary buildings etc.

(c) and (d). The Central grant utilised on completed works was Rs. 1,20 lakhs. Information regarding Central grant utilised for works in progress has not been furnished.

(e) By the State Government after scrutiny by District Advisory Committees.

(f) Additional Deputy Commissioners and other Revenue Officials.

**FIREWORKS AND CRACKERS**

**733. Shri C. R. Iyyanni:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of firms manufacturing crackers, sparklers and other connected fireworks in India in 1952, 1953 and 1954;

(b) how many of them are using power-driven machines;

(c) how many of them are run by manual labour; and

(d) how many of them are small concerns with a small number of labourers?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The number of explosives factories for which licences have been granted by the Explosive Department are as under:—

Year	No. of factories
1951-52	.. 979
1952-53	.. 1,061
1953-54	982

About 75 per cent. of the above factories manufacture only crackers, sparklers and other connected fireworks. In addition, about 1,000 small fireworks and/or gunpowder factories have been licensed by District authorities under the Explosives Rules, 1940.

(b) and (c). Most of them are run by manual labour.

(d) 99 per cent. are small concerns.

**PETROLEUM PRODUCTS**

**734. Sardar Iqbal Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the quantity of petroleum required for internal consumption per year;

(b) the names of the countries from where petroleum is imported; and

(c) the quantity imported, country-wise during 1953-54?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) to (c). The information asked for by the hon. Member could be derived from the tables in the two following